

1	2	3
21.	Orissa	2600.00
22.	Pondicherry	70.00
23.	Punjab	1300.00
24.	Rajaasthan	2550.00
25.	Sikkim	0.00
26.	Tamil Nadu	2500.00
27.	Tripura	0.00
28.	Uttar Pradesh	4008.00
29.	West Bengal	5375.00
30.	Joggigappa Bridge	1244.00
31.	Ministry	0.17
32.	BRDB	7031.00
33.	NHAI	0.00
34.	Other Institutions	0.00
Total		55124.00

Cheating in CBSE Examination

862. SHRI C.P.M. GIRIYAPPA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the several Centres of CBSE examination, 1998 for X and XII the students were allegedly allowed to cheat in examination hall for Rs. 1000/-;

(b) if so, the details thereof;

(c) whether complaints have been received in this regard; and

(d) if so, the steps proposed to be taken by the Government to curb this menace?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) As per information received from the Central Board of Secondary Education (CBSE), only one complaint was received from an individual alleging that Class XII students at one particular examination centre were allowed to indulge in copying against the payment of Rs. 1000/- each. On investigation of the complaint by the CBSE, the allegation was found to be incorrect and baseless.

Shortage of Power in Rajasthan

863. COL. SONA RAM CHOUDHARY : Will the Minister of POWER be pleased to state :

(a) whether it is a fact that due to non-availability of power, Jaisalmer and Barmer districts of Rajasthan

are still under developed even after 50 years of Independence;

(b) whether Central Electricity Authority have cleared remaining project reports for 125 MW capacity Gas Turbine for recovery waste heat proposed to be installed after commitment of additional Gas from Gas Authority of India Limited;

(c) whether the additional requirement of Gas has been registered with the Ministry of Petroleum & Natural Gas after Gas availability indication given by Oil India in Jaisalmer; and

(d) the likely date by which the additional requirement of funds totalling Rs. 350 crores would be made available?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) During 1997-98, Rajasthan experienced a power shortage of only 1.8% as against 5.1% in the northern region and 8.1% in the country as a whole.

(b) Based on the firm availability of gas, Rajasthan State Electricity Board (RSEB) formulated a proposal for 35.5 MW gas turbine project at Ramgarh in District Jaisalmer, which was techno-economically cleared by Central Electricity (CEA) on 8.4.1993 at an estimated cost of Rs. 120.83 crores. In May 1998, RSEB has forwarded a proposal to instal 1 x 35.5 MW GT + 1 x 35.5 MW ST at Ramgarh TPP to CEA.

(c) Rajasthan Government has requested the Ministry of Petroleum and Natural Gas for allocation of additional gas to GTPP Ramgarh.

(d) The project is to be executed in the State sector and would be financed mainly by the State Government (RSEB). Loan assistance from Power Finance Corporation and other financial institutions has also been proposed.

Plan for Children

864. SHRI K. YERRANNAIDU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have prepared any plan for the hope and aspirations of the nation, vested in children, the future of India, on the occasion of Golden Jubilee of India's independence;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) The Department of Women & Child